

Amount for Stadia

805. SHRI K.C. KONDAIAH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount released by the Union Government to Karnataka for the construction of various stadia in connection with the recently concluded National Games;

(b) the amount released for each stadium in Bangalore and Mysore;

(c) whether any defects have been noticed in the indoor and other stadia;

(d) if so, whether the Government have ordered any enquiry into the quality of construction and the safety of these stadia; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATHITHAN) : (a) and (b) A bulk grant of Rs. 8.00 crores was released by the Government of India to the State Government of Karnataka for construction of various stadia in connection with the recently concluded National Games at Bangalore and Mysore. In addition, a grant of Rs. 1.50 crore was also released for the installation of Synthetic Athletic Track, Synthetic Hockey Surface and Indoor Sports Floors at Bangalore and Mysore.

(c) According to information furnished by the Govt. of Karnataka, the major stadia have not yet been fully completed and during the conduct of the Games, one or two instances of leakage in the indoor stadia had occurred since the roofs had not been completed fully with waterproof material. These were attended to by the State Government immediately;

(d) No, Sir.

(e) Does not arise.

LPG Agencies

806. SHRIMATI SUBHAWATI DEVI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of LPG agencies operating in Darbhanga in Bihar.

(b) whether the complaints are generally received against almost all the LPG agencies but due to collusion

between the agencies and the Regional Officer, no action is taken against them; and

(c) if so, the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI JANESHWAR MISHRA) : (a) Three LPG distributorships are in operation in Darbhanga in Bihar.

(b) It has been reported that no complaint against these LPG distributorships has been received by the concerned oil company during the last one year.

(c) Complaints are investigated by the concerned oil company as and when they are received. In established cases, suitable penal action as per Marketing Discipline Guidelines are taken against the distributorships concerned.

[*Translation*]

Maintenance of Buddhist Monuments, Pilgrim Centres

807. SHRI SUKH LAL KUSHWAHA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the steps taken by the Government for maintenance of the places of Buddhist pilgrimage and monuments in Madhya Pradesh, Uttar Pradesh and Bihar;

(b) the number of employees and their designations appointed for each; and

(c) the time by which proper arrangements would be made for providing basic amenities to the pilgrims and information about these places?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) In the monuments protected by the Archaeological Survey of India, structural repairs, chemical preservation and environmental development are carried out as per archaeological norms and availability of funds in respect of these monuments.

(b) The monuments protected by the Archaeological Survey of India in Bihar, Uttar Pradesh and Madhya Pradesh are looked after by Circles headed by Superintending Archaeologist and includes Engineers, Chemists, Horticulturists and watch and ward staff at monuments sites.

(c) Providing and maintaining basic amenities to pilgrims and information about these places are primarily the responsibility of Tourism Ministry/State Tourism Dept. However, depending upon the extent of land attached